

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 233 of 2020

In the matter of:

Om Sai Navigations Pvt. Ltd. & Ors.

....Appellant

Vs.

Hitesh Chhaganlal Ambalia & Anr.

....Respondents

Present:

Appellant: Mr. Nikhil Goel, Ms. Aniruddha Deshmukh, Advocates.

ORDER

(Through Virtual Mode)

17.12.2020: Mr. Nikhil Goel, Advocate representing the Appellant submits that endeavors for settlement are being made between the parties which may hopefully materialize. In view of the same, learned counsel for the Appellant seeks a brief adjournment. Let the matter be listed on 6th January, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

AR/g